## Annexure-2 Name of the corporate debtor: Hanuman Tea Co Ltd Date of commencement of CIRP: 29th April, 2025 (order received by IRP on 17/05/2025) Updated List of creditors as on: 30th November, 2025

List of unsecured financial creditors belonging to any class of creditors

No.	Name of creditor	Identifica tion No.	0 -	of claim ived Amount	Amt of	Detai Nature	Details of claim admitted	dmitted		Amt of contingent claim	Amount of any mutual dues, that	Amt of claim not admitted	Amount of claim under verification	Remarks, if any
		0.		Amount claimed	Amt of claim Admitted		Amt covered by Guarantee	whether related party?	% of voting share in CoC	ciaim	may be set- off		Vermeauou	
-	Life Insurance	AAACL05 82H	30/05/25	35,12,25,513 4,32,21,381	4,32,21,381	Unsecured Financial	No	No	1.73%	Ni	liN	Ni	30,80,04,132 Claim pursua	Claim has arisen pursuant to allotment
	Corporation of India	0.711				Creditor								of Debentures. Claim of Rs. 4,32,21,381 towards
	Investment -													outstanding principal
	Mid Office													and interest has been admitted and claim
	Central	-leaning		•	×									towards interest of Rs.
	Office, 6 <sup>m</sup>													kent linder
	Wing)													ication. An
	"Yogakshem													be finally admitted
<b>D</b> :	a", Jeevan				ě.		- 10							once the required
- 1	Bima Marg,					- 3								
	Mumbai-													received from the
41.5	120001													Ĭ.
2.	Paradigm Finance I td	U65921W	28/05/25	98,69,00,000	Zil	Unsecured Financial	No	No	Z:	Z:	N:I	Nil	98,69,00,000	98,69,00,000 The claim can be finally admitted and
	5H, New	056026				Creditor								may
	Road, 2nd													documents and
	Alipore,											O HSV		ns
3+4	Kolkata -											677		received from the
	700027											1881 WA-001/		respective creditor.

	1,/3,86,10,388				1.73%			2	4,32,21,38	1,78,18,37,969 4,32,21,381				
	173 0/ 1/ 500												400051	
										4			Bandra (E),	
													Complex,	
										91-			Bandra Kurla	
													'Gn' Block,	
Ħ	-									è			OII Iower,	
mo.	7												1 7	
clarifications are	c										1		1 IMUIA	
nents	Д.												Unit I rust o	
	5							Creditor						
status may change	S.							Creditor					Undertaking	
v admitted a	41,11,/3,4/8 Ine	2	Z	Z	Z	No	No	Unsecured	Z	41,11,73,478	06/09/25	NA	Specified	4.
	11 12 120 120	A Prince	X 131										400051	
													Mumbai, -	
								4					Bandra (E), ,	
													Complex,	
respective creditor.	T												Bandra Kurla	
received from the	T												'Gn' Block,	
	c												UTI Tower,	
	a													
requ	. 01												Limited	
may	St							Creditor				137868	Private	
admi	fi							Financial			ť	H2002GOI	Company 1	
2,22,26,776 THE CIAITI CAIL DE	0,40,00,9/6	1	2	<u>z</u>	Z	NO	NO	Olisecured	2	3,23,30,710	02/09/23	U65991M	U11 1 rustee   U65991M   02/09/25	3.

